

**SUPREME COURT OF INDIA**

Sonu

Vs.

Prakash

(K. T. Thomas and M. B. Shah JJ.)

25.02.2000

**ORDER**

The Text below is only a summarized version of the order pronounced

In a petition for transfer of divorce petition pending at Bangalore to Udaipur, a place of wife's residence husband do not opposes but however prays for disposal of petition on day-to-day basis until the evidence is closes. The prayer allowed as being reasonable, considering the distance between the two cities.